

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:954
ANSWERED ON:28.11.2006
GUIDELINES FOR INFRASTRUCTURE DEVELOPMENT IN SEZS
Panda Shri Prabodh

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has finalized detailed guidelines for developing infrastructure in the proposed Special Economic Zones(SEZs);
- (b) if so, the details thereof; and
- (c) the number of activities listed under each SEZ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JAIRAM RAMESH)

(a) & (c): List of authorized operations to be used by the Board of Approval while approving authorized operations to be undertaken in a Special Economic Zone (SEZ) has been notified on 27-10-2006. A statement giving details of the list of authorized operations in different classes of SEZ is Annexed.

Annexure

Statement referred to in part (a) to (c) of the reply to Lok Sabha Unstarred Question No. 954 for answer on 28.11.06

For IT/ITES, Biotechnology and Gems and Jewellery SEZs, the authorized activities include:

Roads including street lighting; Water supply system including for Water treatment, Sewage and garbage disposal including Sewage treatment; Electrical, Gas and Petroleum Natural Gas Distribution Network including necessary sub-stations; Security and related offices; Effluent treatment plant, pipelines and other infrastructure; Office space; Parking facilities; Telecom and other communication facilities; Rain water harvesting plant; Power including back up facilities; Air conditioning; Swimming pool; Fire protection systems;

Recreational facilities; Employee welfare facilities like Automated Teller Machines, Crèche, Medical center; Shopping arcade and/or Retail space; Business and/or Convention Centre;

Common Data centre with inter-connectivity; Housing and/or Service apartments; Play ground;

Bus bay; Food Services including Cafeteria, food court(s), Restaurants, coffee shops, canteens and catering facilities; Landscaping and water bodies; Clinic and Medical Centers; Wi Fi and/or Wi Max Services; and Drip and Micro irrigation systems.

In addition to the above activities, following operations are allowed in Multi product and sector specific SEZs:

Schools/Technical Education; Hotels; Hospitals; Rail Head; and Access Control and Monitoring systems.

Further additional authorized activities in Multi product SEZs are :

Port; Airport and /or Air Cargo Complex; Inland container Depot; and Banks.